

Title: Demand for creation of a separate State of Bodoland.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Hon. Chairman Sir, I am very much thankful to your honour for having given me the opportunity to raise a very serious, legitimate and genuine matter which relates to the creation of a separate State of Bodoland. Today, I am very much sorry to say that what kind of policy-decision is being taken by the present NDA Government

*Not Recorded.

for creation of Uttarakhand, Jharkhand and Chhattisgarh. Although I strongly welcome the Government of India's decision to create these three States, I would like to place on record my resentment because of the discriminatory approach towards Bodoland people in neglecting the genuine demand of the Bodos for creation of a separate State of Bodoland. So, I strongly urge upon the Government of India to fulfil the long-awaited demand of the people and create a separate State of Bodoland without any further delay on the lines of Uttaranchal and Vananchal. Until and unless Bodoland is created, there cannot be peace, development and harmony in the North-Eastern region. ...(*Interruptions*) So, I would like to request the Government of India to concede to our long overdue, legitimate and inalienable right of getting a separate State of Bodoland. This is the only lasting political solution to bring peace and normalcy in the North-East. Otherwise, the policy of the Government will fail in each endeavour to bring peace in the North-East and the Government of India will not be able to get the train. The train is running and the Government of India will miss it. ...(*Interruptions*)